

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

C.A. (CAA)/248/230-232/(MB/2018)

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: Premier Global Holdings Pvt. Ltd.

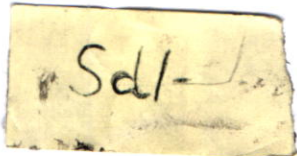
SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

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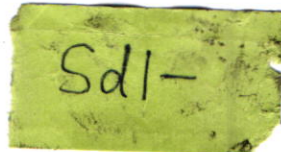
**Order**

29. C.A. (CAA)/247/230-232/(MB/2018)  
C.A. (CAA)/248/230-232/(MB/2018)  
C.A. (CAA)/249/230-232/(MB/2018)

By the order of this bench, the case is adjourned to  
06.07.2018.



V. NALLASENAPATHY  
Member (Technical)



M.K. SHRAWAT  
Member (Judicial)